

SPECIAL BENCH
COURT - I

O-216

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

APPEAL/35(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18TH JULY 2024

IN THE MATTER OF	REGISTRAR OF COMPANIES JHARKHAND VS NEW R. B. COKE & COAL PRIVATE LIMITED
UNDER SECTION	SEC 252 (1) - BY GOVERNMENT BODY

Appearances (via video conferencing/physically)

Mr. Ajay Chaubey, Adv. : For Petitioners
Mr. Chandan Mishra, Adv.

ORDER

1. Ld. Counsel for the petitioners present.
2. Hard copy of the petition is not available.
3. Post this matter on **29/08/2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**